

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT  
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NOTIFICATION

Dated Shillong, the 8<sup>th</sup> March, 2022.

No. LJ (B).83//93/289—In exercise of the powers conferred under sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Shri Lanalang Kio Diengdoh, MCS, Extra Assistant Commissioner as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders.

*sd-*  
(Cyril V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department  
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Memo No. LJ (B). 83/93/289-A,  
Copy forwarded to:-

Dated Shillong, the 8<sup>th</sup> March, 2022.

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to his letter No. GEN/Judl.1/Pt.I/2021/38, dated 25.02.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. Shri Lanalang Kio Diengdoh, MCS, Extra Assistant Commissioner, O/o Deputy Commissioner, West Jaintia Hills District, Jowai.
5. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sananm*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.